

2-9-2005

Hon. Mr. A.K. Bhatnagar, J.M.

Hon. Mr. D.R. Tiwari, A.M.

Shri S. Ram, learned counsel for the applicant and Shri S.K. Pandey holding brief of Shri A. Sthalekar, learned counsel for the respondents.

Learned counsel for the applicant prays for withdrawing this case. He has filed MA No. 3023/05 to the same effect, it is taken on record. MA is allowed. Learned counsel for the applicant is permitted to withdraw the same. Learned Counsel for the respondents has no objection.

Accordingly, the O.A. is dismissed as withdrawn with liberty to file a fresh O.A., if so advised.

N. S. Bhatnagar
A.M.

J. M.

Prag